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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 19.12.2017.


PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB)No. 140/BB/17	-	To comply objection raised by Registry	Rule-6 of IB	Jayshri Jain Vs DTDC Express Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1	NAMAN G. JOSHI 9739096717	OPERATIONAL CREDITOR. Petitioner.	

ORDER

PCS for Petitioner Company is present. He has filed Form No.12. He has requested the Tribunal to issue notice to Corporate Debtor. Issue notice to Corporate Debtor. Registry to prepare notice. PCS to collect the same and serve on the Corporate Debtor and file proof of service. List it on 18.01.2018.


Member (T)


Member (J)